

**Central Administrative Tribunal  
Lucknow Bench, Lucknow**

C.P.No.67/2005 in O.A.No.248/1996

Monday, this the 16<sup>th</sup> day of March 2009

**Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Dr. A.K. Mishra, Member (A)**

Shri Virendra Singh aged about 44 years  
s/o Shri Mangat Ram r/o 1423/1, Block-A  
Indira Nagar, Lucknow

..Applicant

(By Advocate: Shri Alok Trivedi)

Versus

1. A.P. Mishra aged about 53 years  
Chief Administrative Officer (Construction)  
Northern Railway, New Delhi
2. Dharam Singh  
Chief Administrative Officer (Construction)  
Northern Railway,  
Lucknow Division, Lucknow
3. Sri Vivek Sahay,  
Presently posted as the General Manager  
North Central Railway, Subedarganj, Allahabad

..Respondents

(None for respondents)

**ORDER (ORAL)**

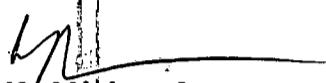
**Shri Shanker Raju:**

What we find that during the pendency of this contempt petition, MA-2560/2008 has been filed by the applicant whereby a representation for regularization in Group 'C' has been made. Representation has been forwarded to the DRM (Lit), North Central Railway, Allahabad.

2. With a direction to the respondents to consider the representation in tune with the directions of the Tribunal to

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regularize the applicant in Group 'C' with all benefits, this CP stands disposed of. Notices are discharged. This shall be done within a period of three months from the date of receipt of a copy of this order. In case the applicant is still aggrieved, it shall be open to him to take appropriate legal remedy in accordance with law. No costs.

  
( Dr. A.K. Mishra )  
Member (A)

/sunil/

  
( Shanker Raju )  
Member (J)

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dated 16-3-09  
Raju  
17-3-09~~